

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO.180/00055/2017 IN
O.A. No. 180/00928/2014**

Thursday, this the 1st day of March, 2018.

CORAM:

**HON'BLE Mr. U. SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

1. Rosamma John, 65 years,
W/o. A.L. John,
Retd. Assistant Passport Officer,
Residing at Kochappilly House,
Chilavannoor Road, Kochi – 682 020.
2. Annie Victor, 65 years,
W/o. P.T. Victorine,
Retd. Assistant Passport Officer,
Residing at Palliparambil House,
CC XIV/1884-A, A.P. Joseph Road,
Chullikkal, Cochin – 682 005.
3. Lalitha Chacko, 64 years,
W/o. Chacko A Alunkal,
Retd. Assistant Passport Officer,
Residing at Alunkal House,
Near Railway Station, Mulanthurthy (P.O),
Ernakulam – 682 314.
4. N.A. Saraswathy, 64 years,
W/o. C.V. Krishnan,
Retd. Assistant Passport Officer,
Residing at XII/185 B2, Priyamadhuri Apartments,
Elumana Temple Road, Eroor South (P.O),
Tripunithura – 682 306.
5. Susamma Alex, 64 years,
W/o. Alex T. Olassayil (late),
Retd. Assistant Passport Officer,
Residing at Anniyil House, Charummoodu (P.O),
Kayamkulam, Alappuzha.
6. T.P. Leela, 64 years,
W/o. P.G. Raveendran,
Retd. Deputy Passport Officer,
Residing at Pallathupadi House,
Tagore Road, Nayarambalam (P.O),
Ernakulam – 682 509.

7. Sarada R. Varma, 64 years,
W/o. M. Rama Varma
Retd. Deputy Passport Officer,
Residing at Aswathy Palace, No. 6,
Chinmaya Vidyalaya Road,
Tripunithura, Kochi - 682 301.

8. Nancy J. Cherayath, 64 years,
W/o. A.V. Joy,
Retd. Deputy Passport Officer,
Residing at Alookaran House,
Government Hospital Road,
Chalakudi (P.O), Thrissur – 680 307.

9. Umadevi S., 65 years,
W/o. E. Radhakrishnan,
Retd. Superintendent,
Residing at H. No. 49/3 C, Umasree,
Balabhadra Devi Temple Road,
Perandoor Junction, Elamakkara (P.O),
Kochi – 682 026. - Petitioners/
Applicants in O.A.

[By Advocate Mrs. Preethy Ramakrishnan for Mr. P. Ramakrishnan]

Versus

1. Dr. S. Jaishankar, 62 years,
S/o. K. Subramanyam,
Secretary, Ministry of External Affairs,
Patiala House Annex, Tilak Marg,
New Delhi – 110 001.

2. Prashanth Chandran, Regional Passport Officer,
Regional Passport Office,
Panampilly Nagar, Kochi – 682 036. - Respondents

[By Advocate Mr. N. Anilkumar, Senior PCGC]

The Contempt Petition (Civil) having been heard on 01.03.2018, the Tribunal on the same day delivered the following:

O R D E R : (Oral)

Per: U. Sarathchandran, Judicial Member

When this case came up before us, it was submitted by Mr. N. Anilkumar, Senior PCGC for the respondents that new calculation statements of the arrears payable pursuant to the revision in the post of Superintendent has been handed over to the learned counsel for the petitioners.

2. In the above circumstance, Mrs. Preethy Ramakrishnan representing Mr. P. Ramakrishnan for the petitioners submitted that the CP(C) can be closed. She further prays for giving a further direction to the respondents to disburse the amount within two months.

3. We direct the respondents to disburse arrears amount shown in the said fixation statement and to work out the terminal benefits due to the petitioners and effect payment. We make it clear that arrears of the amounts as per the aforesaid statement shall be disbursed within one month and other consequential benefits including terminal benefits and the revised Pension Payment Order shall be issued within three months from the date of receipt of a copy of this order.

4. With the above direction, the CP(C) is closed. No order as to costs.

(Dated, this the 1st March, 2018.)

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U. SARATHCHANDRAN)
JUDICIAL MEMBER**

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Annexure of the Petitioners

Annexure P-1 : True copy of the common order of this Hon'ble Tribunal in O.A No. 928/2014 and connected cases.

Annexure P-2 : True copy of legal notice dated 11/5/2017 issued to respondents.

Annexure of Respondents

NIL
